

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 2nd of April 2024

S.O 219 .- In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers/officials to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Doda in view of General Elections of the Lok Sabha, 2024.

Zonal/Sectors

S.No.	Name of the Officer (Dr./Mr./Ms.)	Designation	Jurisdiction
01	Tanveer Ahmed	Lecturer	HSS Boys Doda
02	Haroon Hussain	ASSO	Doda
03	Omesh Kumar	Lecturer	HSS Bhalra
04	Arjun Singh	Physical Director	GDC Kastigarh
05	Sanjeev Kumar	Principal	HSS Chill
06	Parma Nand	SMS Agri.Deptt.	Pranoo
07	Masood Ayoub Kaloo	Assistant Professor GDC	DODA
08	Charanjeet Singh	Principal	HSS Bharath Bagla.
09	Mushtaq Ahmed Wani	Lecturer	HSS Behota
10	Sandeep Kumar Gupta	Distt.Mineral Officer	Doda.
11	Surat Ram	NT	DLR, Doda
12	Joginder Lal	AD, Fisheries	Doda
13	Shamas Din	Executive Engineer	PWD Thathri
14	Susheel Sharma	Mushroom Development Officer	Doda
15	Nisar Hussain	CDPO	Assar
16	Bharat Bhushan	Manager cum Chemist	Doda
17	Balbir Singh	JAEO, AEO, Office Zone Dharevery	AC-51 Bharderwah
18	Manjeet Singh	JAEO, SDAO ,Office Thathri	AC-52 DODA

By Order of the Government of Jammu and Kashmir.

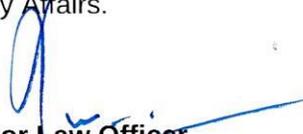
Sd/-
(Achal Sethi)
Secretary to Government

LAW-Powr/15/2022-10-Law, Justice and Parliamentary Affairs

I/372396/2024

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Chief Electoral Officer, J&K.
- 3) Divisional Commissioner, Jammu.
- 4) District Election Officer (DM) Doda. This is with reference to letter No. **DEO/D/2023-24/9211-9214 dated 29-03-2024 and letter No.03-05/DM/Doda dated 01-04-2024,**
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) SO Section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website


Senior Law Officer
Department of Law, Justice and P.A

